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CASES DISPOSED OF BY ARBITRATION

- 259. SHRI H. C. MATHUR: Will the Minister for Works, Housing and SUPPLY be pleased to state:
- (a) the number of cases disposed of by arbitration in the Directorate-General, Supplies and Disposals during the years 1952, 1953 and so far in 1954;
- (b) the number and value of cases in which awards were made (i) in favour of and (ii) against Government; and
- (c) in how many cases awards were challenged by Government or the party?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH): (a), (b) and (c). A statement giving the required information is placed on the Table of the Sabha. [See Appendix VIII, Annexure No. 122.]

GRANT OF VISA BY U.S. GOVERNMENT TO SHRI SURENDRA PATEL

- 260. SHRI M. VALIULLA: Will the PRIME MINISTER be pleased state:
- (a) whether it is a fact that an Indian employee of the United Nations Organisation by name Shri Surendra Patel, has been refused visa in Bombay by the United States of America's Consul; and
- (b) if so, what steps Government have taken to enable Shri Surendra Patel to resume his duties in America?

THE PRIME MINISTER AND MINISTER FOR EXTERNAL AFFAIRS AND DEFENCE (SHRI JAWAHARLAL NEHRU): (a) Yes.

(b) Since Shri Patel is an employee of the U.N., it is understood that the U.N. has taken up the matter with the U.S. Government.

ELECTRICITY FROM BHAKRA NANGAL PROJECT

261. SHRI M. VALIULLA: Will the Minister for Irrigation and Power be pleased to stat<>>:

(a) how much electricity is allotted to each of the participating States ol the Bhakra Nangal Project; and

to Questions

(b) whether the power is allotted to any other State also, and if so, whether that State will be asked to contribute any sum towards the capital expenditure of the Bhakra Nangal Power Project?

THE DEPUTY MINISTER FOR IRRI-GATION AND POWER (SHRI J. S. L. HATHI): (a) The percentage share of the participating States of the Punjab, PEPSU and Rajasthan in the total power available from the Bhakra Nangal Project will be 62-36, 2242 and 15 22 respectively.

(b) The reply is in the negative.

EXPORT OF ALE AND BEER

- 262. SHRI M. VALIULLA: Will the Minister for COMMERCE AND INDUS TRY be pleased to state:
- (a) whether ale and beer are exported from India:
- (b) if so, how much has been exported during 1953-54 and so far w 1954-55; and
 - (c) to what countries?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNA-MACHARI): (a) <to (c). Exports of 'ale and beer' are not recorded separately in official statistics. A statement showing countrywise exports of "liquors other than spirit" in 1953-54 and in the period April-October 1954-55 which include exports of ale and beer is attached. [See Appendix VIII, Annexure No. 123.]

MATCH FACTORIES CLOSED DOWN IN 1953-54

- 263. SHRI M. VALIULLA: Will the Minister for COMMERCE AND INDUS TRY be pleased to state:
- (a) how many match factories closed down during 1953-54; and
 - (b) why?